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Standing Committee Report Summary

The Academy of Scientific and Innovative Research Bill, 2010

- The Standing Committee on Science and Technology, Environment and Forests submitted its 220th Report on 'The Academy of Scientific and Innovative Research Bill, 2010' on December 13, 2010. The Chairperson was Dr T. Subbarami Reddy.
- The Bill seeks to establish the Academy of Scientific and Innovative Research in association with the Council of Scientific Research (CSIR). The Committee agreed with the provisions of the Bill but hoped that the government would pay attention to the recommendations while operatinalising the provisions of the Bill.
- The Committee pointed out that the government had operationalised the basic provisions of the Bill through a government notification few days before the Bill was introduced. Under Article 73 of the Constitution, the executive has the power to make laws on matter on which Parliament can make laws. However, the Committee felt that it would have been more appropriate to set up the Academy after the Parliament passed the Bill.
- The Committee recommended that the Academy should foster non-degree programmes, so that the technical capability of small and medium scale industries are upgraded. The Academy should improve the economic well being of small scale, rural and food processing industries by adding value to the raw material in villages and creating jobs.
- The Committee suggested that the Academy should try to integrate as many disciplines of science and laboratories. Also, the Academy should be broad-based to include other well established and outstanding scientific institutions within its purview.
- The Committee suggested that the Academy or CSIR should also endeavour to create sufficient opportunities for engaging the PhDs in their area of specialisation. The Committee added that the administrative procedures of the Academy should be kept simple.
- The Committee was of the opinion that the government should ensure that women scientists and technologists are adequately represented on the Board of the Academy .

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